

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3011
TO BE ANSWERED ON THE 14TH MARCH, 2018

SPYING ACTIVITIES

3011. SHRI ASHWINI KUMAR:
SHRI ASADUDDIN OWAISI:
SHRI PRAHLAD SINGH PATEL:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether any spying activity, honey trapping and leaking of classified information by officials has come to the notice of the Government in the armed forces;
- (b) if so, the details thereof including the number of cases reported / registered and the details of person including armed forces officials found involved in this regard during the last three years and the current year;
- (c) the action taken by the Government in this regard including the number of persons punished or arrested etc.;
- (d) whether the Government has found out the agencies involved in such spying activities and if so, the details thereof including the action taken against them; and
- (e) the details of damage done to armed forces after leaking classified documents and steps taken or being taken by the Government to make its security establishment and documents foolproof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. The Details of armed forces personnel involved in cases of spying, honey trapping & leakage of classified information during the last three years and the current year are as under:

(i)	2015	-	02
(ii)	2016	-	Nil
(iii)	2017	-	02
(iv)	2018	-	01

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(c) One serving Army personnel and one serving Air Force personnel have been arrested in 2015 for alleged involvement in espionage activities. Army personnel is presently in police / judicial custody and case is under trial and Air Force personnel has been dismissed from service and is presently under judicial custody. Two Army personnel were punished by Army in 2017 for alleged involvement in espionage activities. One Air Force personnel is arrested in 2018 and handed over to Civil Police for investigation, and is under judicial custody and lodged at Tihar Jail, Delhi.

(d) & (e): Some inimical intelligence agencies have been reported to be allegedly involved in these activities. Service personnel are regularly educated about the modus operandi being adopted by inimical agencies / agents.
